

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No. 907/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
 MEMBER (J)

SHRI V. NALLASENAPATHY
 MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
 THE NATIONAL COMPANY LAW TRIBUNAL ON 15.12.2017

NAME OF THE PARTIES: JCC India Pvt. Ltd.
 V/s.
 DBM Geotechnics & Construction Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
1	ANKIT LOHIA alb arun umitish i/b Crawford Bailey & Co.	Advocate for the corporate creditor	
2.	Cyrus Ardeshir i/b Kharlam & Co.	Counsel } Advocate for Respondent	

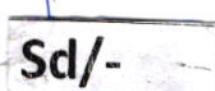
ORDER

TCP No.907/I&BP/NCLT/MB/MAH/2017

For the parties have reported that there is a chance of settlement between them, at
 their request, list this matter on 4.1.2018.

 Sd/-

V. NALLASENAPATHY
 Member(Technical)

 Sd/-

B. S. V. PRAKASH KUMAR
 Member (Judicial)